

National Company Law Tribunal

Allahabad Bench

CP No. 35/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017

NAME OF THE COMPANY: UltraTech Cement - Ltd vs Modi Industries

SECTION OF THE COMPANIES ACT: 272 of the Companies Act of 2013 Ltd

Sl. NO.	Name	Designation	Representation	Signature
1.	Rahul Chaudhary Adv	Resp	1&2	Rahul
2.	Adhish Sharma, Adv		1&2	Adhish
3.	SUJEET KUMAR Adv.	Res.	3,4&5	Sujeet

CP No.35/ALD/2017

None for the petitioner. Sh. Anubhav Chandra, Advocate through his letter dated 05.09.2017 seeks adjournment on account of his illness. The opposite counsel Sh. Adhish Sharma for respondent no.1 & 2 and Sh. Sujeet Kumar, Advocate for respondent no.3 to 5 also seeks time to file reply to the main petition as well as to the maintainability application filed by the respondent.

Meanwhile, the petitioner is directed to file its reply, if any, on the maintainability application, as a final opportunity.

The matter be listed on 6<sup>th</sup> October, 2017.

— Sd —

Shri H.P. Chaturvedi, Member (Judicial)

Dated:05.09.2017

Typed by:  
Kavya Prakash